

**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI**  
**CONSOLIDATED CAUSE LIST OF SA/MA/PART HEARD MATTERS/ CLARIFICATION/ SPECIAL**  
**BENCH/ THIRD MEMBER/PRONOUNCEMENT FOR FRIDAY 24.04.2026**

**COURT ROOM NO. ( 2 )**

**I Before S/Shri Saktijit Dey, VP & Jagdish AM**

1-2	MA 130 & 131/M/26	Global Council of Zorastrains Trust	G/AM
3-4	ITA 7164 & 7165/M/25	Sachin Chunilal Maru (for clarification)	G/-

**II Before S/Shri Saktijit Dey, VP & Makarand V Mahadeokar, AM**

1	SA 63/M/26 (ITA 2178/M/26)	Roomy Exports	D/-
2	SA 64/M/26 (ITA 3782/M/26)	Sandeep Sibal	G/-
3	SA 73/M/26 (ITA 2709/M/26)	Rekha Hari Krishnan Jagwani	D/-
4	SA 66/M/26 (ITA 1805/M/26)	Utimaco Technologies Pvt. Ltd.	J/-
5	SA 74/M/26 (ITA 3577/M/26)	Mondelez India Food Pvt. Ltd.	J/-
6	SA 75/M/26 (ITA 4201/M/26)	National Health & Education Society	B/-
7	SA 76/M/26 (ITA 4200/M/26)	National Health & Education Society	B/-
8	SA 77/M/26 (ITA 4151/M/26)	Rudrapratap Tripathi	D/-
9	SA 78/M/26 (ITA 6610/M/17)	Proctor & Gamble Hygiene and Health Care Ltd.	J/-
10	SA 79/M/26 (ITA 1528/M/26)	Proctor & Gamble Hygiene and Health Care Ltd.	J/-
11	SA 80/M/26 (ITA 7237/M/18)	Proctor & Gamble Hygiene and Health Care Ltd.	J/-
12	SA 81/M/26 (ITA 4150/M/26)	Rudrapratap Tripathi	D/-

**COURT ROOM NO. ( 3 )**

**I Before Smt. Beena Pillai, JM & Shri Jagdish , AM**

1-2	MA 111 & 113/M/26	Oricon Enterprises Ltd.	C/AM
3	ITA 4707/M/25	Ashok Hiremath (for clarification)	A/-
4	CO 229/M/25	Ashok Hiremath (for clarification)	A/-

**COURT ROOM NO. ( 4 )**

**I Before S/Shri Vikram Singh Yadav, AM & Anikesh Banerjee, JM**

1	MA 17/M/26	Naperol Investment Pvt. Ltd. (formerly National Peroxide Ltd.)	B/JM
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**II Before S/Shri Vikram Singh Yadav, AM & Sandeep Singh Karhail, JM**

1	MA 93/M/26	Goldman Sacs (India) Finance Pvt. Ltd.	K/JM
2	MA 71/M/26	Aakash Nidhi Builders & Builders	A/JM

**COURT ROOM NO. ( 5 )**

**I Before S/Shri N K Choudhry, JM & Makarand V Mahadeokar, AM**

1 MA 298/M/25

Viacom 18 Media Pvt. Ltd.

F/JM

**COURT ROOM NO. ( 6 )**

**I Before S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM**

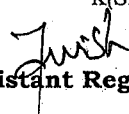
1 MA 87/M/26

Sanvdeha Educational & Charitable Trust

B/AM

**The following cases are adjourned to 08.05.2026**

1 ITA 3473/M/25	Godrej Consumer Products Ltd. (for clarification)	G/-
2 ITA 4411/M/25	Balgopal Holdings and Traders Ltd.	B/-
3-7 MA 269 to 273/M/25	Star Cruises (India) Travel Services	I/JM
8-9 MA 351 & 352/M/25	Shri Dinesh Harichand Shah	SMC/AM
10-12 MA 13 to 15/M/25	Nouveau Global Ventures Ltd.	B/AM
13-14 MA 153 & 154/M/25	Amardeep Constructions (for clarification)	A/-
15-17 MA 98 to 100/M/25	Diamond Wood Pvt. Ltd.	D/AM
18 MA 135/M/26	Balbir Gurnani	K(SMC)/AM

  
**Assistant Registrar**

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI  
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 24.04.2026**

**COURT ROOM NO. 2**

**BEFORE S/SHRI SAKTIJIT DEY, (VP)  
SHRI MAKARAND V. MAHADEOKAR, (AM)**

S R	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BEN CH
1	143/M/2026	9494/M/2025	MUMBAI INTERNATIONAL AIRPORT LTD (CONSOLIDATION)	15.06.2026	D
		9495/M/2025	MUMBAI INTERNATIONAL AIRPORT LTD	15.06.2026	D
		CO 100/M/26	MUMBAI INTERNATIONAL AIRPORT LTD	15.06.2026	D
		CO 101/M/26	MUMBAI INTERNATIONAL AIRPORT LTD	15.06.2026	D
		2361/M/2026	MUMBAI INTERNATIONAL AIRPORT LTD	DOF. 27.02.2026	D
		2363/M/2026	MUMBAI INTERNATIONAL AIRPORT LTD	DOF. 27.02.2026	D
		2456/M/2026	MUMBAI INTERNATIONAL AIRPORT LTD	DOF. 27.02.2026	D
		3331/M/2026	MUMBAI INTERNATIONAL AIRPORT LTD	DOF. 27.02.2026	D
		3715/M/2026	MUMBAI INTERNATIONAL AIRPORT LTD	DOF. 27.02.2026	D
2	152/M/2026	8579/M/2025	MADAN SHANTARAM KOLEMBEKAR (CONSOLIDATION)	08.06.2026	D
		8580/M/2025	MADAN SHANTARAM KOLEMBEKAR	08.06.2026	D
		8581/M/2025	MADAN SHANTARAM KOLEMBEKAR	08.06.2026	D
		8582/M/2025	MADAN SHANTARAM KOLEMBEKAR	08.06.2026	D
		8583/M/2025	MADAN SHANTARAM KOLEMBEKAR	08.06.2026	D
		1621/M/2022	MADAN SHANTARAM KOLEMBEKAR	08.06.2026	E
		1622/M/2022	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		2774/M/2022	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		2775/M/2022	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		2776/M/2022	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		2777/M/2022	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		241/M/2024	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		242/M/2024	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
		1586/M/2025	MADAN SHANTARAM KOLEMBEKAR	17.06.2026	E
3	152/M/2026	2198/M/2026	AI GLOBAL INVESTMENT (CYPRUS) PCC LTD (TRANSFER OF BECNCH)	28.04.2026	K
4	153/M/2026	2417/M/2026	SHYAM GOPALDAS AHUJA (CONSOLIDATION)	19.05.2026	E
		2478/M/2026	SHYAM GOPALDAS AHUJA	30.04.2026	J
		1571/M/2026	SHYAM GOPALDAS AHUJA	05.05.2026	B
		2479/M/2026	SHYAM GOPALDAS AHUJA	30.04.2026	J
5	154/M/2026	1960/M/2026	PANNALAL MALOO (CONSOLIDATION)	16.06.2026	H
		1961/M/2026	PANNALAL MALOO	18.05.2026	J
6	155/M/2026	1719/M/2026	SHWETA NARENDRA SHIVATARKAR (CONSOLIDATION)	20.05.2026	H
		1720/M/2026	SHWETA NARENDRA SHIVATARKAR	06.05.2026	F
		1721/M/2026	SHWETA NARENDRA SHIVATARKAR	06.05.2026	F
7	156/M/2026	1627/M/2025	TATA AIG GENERAL INSURANCE CO. LTD (CONSOLIDATION)	28.04.2026	E
		2012/M/2025	TATA AIG GENERAL INSURANCE CO. LTD	28.04.2026	E
		2634/M/2017	TATA AIG GENERAL INSURANCE CO. LTD	28.04.2026	H
		2451/M/2017	TATA AIG GENERAL INSURANCE CO. LTD	28.04.2026	H
8	157/M/2026	1286/M/2026	MAHARASHTRA OLYMPIC ASSOCIATION (CONSOLIDATION)	27.04.2026	B
		1300/M/2026	MAHARASHTRA OLYMPIC ASSOCIATION	27.04.2026	F
9	158/M/2026	4367/M/2026	KUTCHI JAIN FOUNDATION (EARLY HEARING)	DOF 15.04.2026	E
10	159/M/2026	4396/M/2026	KUTCHI JAIN FOUNDATION (EARLY HEARING)	DOF 15.04.2026	E

11	160/M/2026	4412/M/2026	SHREE KUTCHI VISHA OSHWAL JAIN MAHAJAN (EARLY HEARING)	DOF 16.04.2026	G
12	161/M/2026	4411/M/2026	SHREE KUTCHI VISHA OSHWAL JAIN MAHAJAN (EARLY HEARING)	DOF 16.04.2026	G
13	162/M/2026	4488/M/2026	ILLA RAJESH FOUNDATION (EARLY HEARING)	DOF 18.04.2026	C
		4489/M/2026	ILLA RAJESH FOUNDATION	DOF 18.04.2026	C
		4490/M/2026	ILLA RAJESH FOUNDATION	DOF 18.04.2026	C
		4491/M/2026	ILLA RAJESH FOUNDATION	DOF 18.04.2026	C
14	163/M/2026	4403/M/2026	SHRI KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST (EARLY HEARING)	DOF 16.04.2026	E
		4404/M/2026	SHRI KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST	DOF 16.04.2026	E
		4436/M/2026	SHRI KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST	DOF 16.04.2026	E
		4437/M/2026	SHRI KESHAVLAL VAJECHAND KAPADIA CHARITY TRUST	DOF 16.04.2026	E
15	164/M/2026	2780/M/2026	RUKSEN DAMODAR THAKUR (CONSOLIDATION)	07.05.2026	SMC
		2830/M/2026	RUKSEN DAMODAR THAKUR	04.06.2026	D
		2808/M/2026	SANDESH RUKSEN THAKUR	11.05.2026	SMC
		2746/M/2026	KALPANA HARESHWAR THAKUR	NOT FIXED	SMC
		2815/M/2026	KALPANA HARESHWAR THAKUR	26.05.2026	E
		2758/M/2026	MANDAR HARESHWAR THAKUR	07.05.2026	K
		2828/M/2026	MANDAR HARESHWAR THAKUR	28.05.2026	B
		2720/M/2026	RAMESH DAMODAR THAKUR	06.05.2026	SMC
		2727/M/2026	SURESH DAMODAR THAKUR	06.05.2026	SMC
		2831/M/2026	SURESH DAMODAR THAKUR	28.05.2026	A
		2749/M/2026	MANISHA CHANDRAKANT THAKUR	07.05.2026	K
		2829/M/2026	MANISH CHANDRAKANT THAKUR	28.05.2026	B
		2757/M/2026	CHANDRAKANT THAKUR	07.05.2026	K
		2803/M/2026	SAPANA ANJESH CHALKE	07.05.2026	SMC
16	165/M/2026	2368/M/2026	JEPPESEN GMBH (TRANSFER OF BENCH)	30.04.2026	K
		2405/M/2026	JEPPESEN GMBH	30.04.2026	K
17	166/M/2026	4392/M/2026	THE INDIAN SALT MANUFACTURERS (WITHDRAWAL OF APPEAL)	DOF 16.04.2026	C
18	167/M/2026	MA.106/M/2026 ITA 2542/M/2024	M/S TUSHAR ENTERPRISES (EARLY HEARING)	15.05.2026	J
19	168/M/226	100/M/226	KRETEKA INVESTMENT PVT LTD (TRANSFER OF BENCH)	17.06.2026	SMC
20	149/M/2026	790/M/2026	RAKESH SINGH (CONSOLIDATION)	27.04.2026	D
		689/M/2026	RAKESH SINGH	27.04.2026	D
		690/M/2026	RAKESH SINGH	27.04.2026	D
		691/M/2026	RAKESH SINGH	27.04.2026	D
		1000/M/2026	RAJESH SINGH	28.04.2026	D

*Jurich*  
ASSISTANT REGISTRAR